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SLP(C)... 4108 OF 2001
ITEM No.12 Court No. 8 SECTION IVB

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal(Civil).....CC 4108/2001

(From the judgement and order dated 28/11/2000 in LPA 677/92
of The HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH)

BHUP SINGH Petitioner (s)

VERSUS

KAMLA DEVI & ORS. Respondent (s)
WITH I.A. 1 (C/delay in filing SLP)

With SLP(C)...CC 4175/2001

Date : 11/07/2001 These Petitions were called on for hearing today.

CORAM :
HON'BLE MR. JUSTICE A.P. MISRA
HON'BLE MR. JUSTICE B.N. AGRAWAL

For Petitioner (s)
Mr. Balbir Singh Gupta,Adv.
Mr. Rajinder Singh, Adv.

For Respondent (s)

UPON hearing counsel the Court made the following
O R D E R

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.SP2
Delay condoned.
Issue notice.

.SP1

Sarita (V.P. TYAGI)@@
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COURT MASTER@@
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